IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

Appeal No.265/2017

In the matter of:

Locus Buttons Limited

.. PETITIONER

SECTION:

Under Section 252 (1)

Order delivered on 20.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: -

For the Respondent/Corporate Debtor:

ORDER

None appears for the petitioner. Hence, the matter is adjourned to 29.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 29.1.2018.

(R. VARADHARAJAN) / MEMBER (JUDICIAL)

Surjit 20.12.2017